

SPECIAL BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/171(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	QUANTIUM MAIL LOGISTICS SOLUTIONS (INDIA) PRIVATE LIMITED VS APEEJAY OXFORD BOOKSTORES PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Shrivalli Kajaria, Adv.] for the Respondent

ORDER

1. Ld. Counsel for the Respondent present. None for the petitioner.
2. Await Presence of petitioner.
3. Post the matter again on **21.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**